

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.02.2022 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 120 of 2020	S. Subramanian Vs. The Registrar of Companies, Chennai	Rohit Sharma	P.S. Singh

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 27 of 2022	Sanmati Agrizone Pvt. Ltd Vs. The Registrar of Companies, NCT of Delhi & Anr.	Praveen Mahajan	
3.	Comp. App. (AT) No. 29 of 2022	Suvas Reality Pvt. Ltd. & Ors. Vs. Kailashchandra Ramgopal Lohia & Ors.	Heena George	

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 834 of 2019	Inderpreet Kaur & Ors. Vs. Real Tech Constructions Pvt. Ltd. With	Vinod Kumar Mahajan	Anurag Shikhar Sarin
5.	Comp. App. (AT) (Ins) No. 835 of 2019	Inderpreet Kaur & Ors. Vs. Meters and Instruments Pvt. Ltd.	Vinod Kumar Mahajan	Anurag Shikhar Sarin
6.	Comp. App. (AT) (Ins) No. 1188 of 2019	Bank of Baroda Vs. Vijay Kumar Iyer & Anr.	Nalini Lodha	Sumesh Dhawan-R1 Swarnendu Chatterjee
7.	Comp. App. (AT) (Ins) No.1046 of 2020	Alok Jain & Ors. Vs. Piyush IT Solutions Pvt. Ltd. & Anr. With	Pooja M. Saigal	Rajnish Sinha Akshaya Ganpath Shreya Kohli-R2
8.	Comp. App. (AT) (Ins) No.1047 of 2020	Prateek Kapoor & Ors. Vs. Arena Superstructures Pvt. Ltd. & Anr.	Pooja M. Saigal	Rajnish Sinha Akshaya Ganpath Shreya Kohli-R2

9.	Comp. App. (AT) (Ins) No. 877 of 2021	MTL Pipes India Ltd. Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Rahul Pandey	Vikas Kr. Gupta Manoj Mishra Shyam Kapadia-R1
10.	Comp. App. (AT) (Ins) No. 882 of 2021	Jagdish Jamaklal Mansukhani Vs. Vikas Prakash Gupta & Ors.	Aatreya Singh	

For Hearing

11.	Comp. App. (AT) (Ins) No. 611 of 2019	TUF Metallurgical Pvt. Ltd. Vs. Wadhwa Glass Processors Pvt. Ltd.	Vikash Jain	Vineet Arora Debopriyo Moulik
12.	Comp. App. (AT) (Ins) No. 1516 of 2019	Quippo Infrastructure Ltd. Vs. M.R. Nirman Pvt. Ltd.	Sanjay Gupta	Abhijit Kumar Chattopadhyay Swati Saroha
13.	Comp. App. (AT) No. 56 of 2020	Bipin Kumar Patnaik Vs. Registrar of Companies, Orissa & Anr.	Ajay Garg	P.S. Singh-R1 Kamalkant Jha
14.	Comp. App. (AT) No. 103 of 2021	Shridhar Vasudeo Bedekar & Ors. Vs. V P Bedekar & Sons Pvt. Ltd. & Ors.	Anubhav Goel	Anubhav Goel Avinash R Khanolkarm Sarrah Khambati Sameer Pandit

02:00 PM

For Hearing

15.	Comp. App. (AT) No. 69 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr. With	Dheeraj Nair	Shardul S. Shroff Ameya Gokhale Pragya Sharma Moulshree Shukla Diksha Gupta-R1 Madhur Mahajan Victor Das-R2
16.	Comp. App. (AT) No. 70 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr. With	Mahesh Agarwal	Shardul S. Shroff Prateek Seksaria Aneya Gokhale Vaibhav Singh-R1
17.	Comp. App. (AT) No. 71 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. With	Mahesh Agarwal	Shardul S. Shroff Vaijayant Paliwal Prateek Seksaria Aneya Gokhale-R1

18.	Comp. App. (AT) No. 73 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Ors.	Dheeraj Nair	Shardul S. Shroff Vaijayant Paliwal Pragya Sharma-R1 Prateek Gupta Madhur Mahajan Mahesh Agarwal-R2
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By order of Hon'ble Chairperson

**-sd/-
Registrar**